

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 11

C.P. (IB)/101(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 11.07.2024

NAME OF THE PARTIES: **RELIANCE COMMERCIAL FINANCE**
LIMITED V/s ACCURA PRODUCTIONS
PRIVATE LIMITED

Section 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Akhil Sarathy i/b Thodur Law Associates for the Petitioner is present.
2. Ld. Counsel for the Petitioner submits that the copy of the Petition has been served to the IBBI placing on record the proof of service. The petition has already been argued by the parties and the matter was Reserved for Orders, however, was de-reserved the subsequently.
3. Accordingly, the matter is **Reserved for Orders again.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/